

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/542(CHE)2024

PETITION NUMBER : CP/IB/44/2023

NAME OF THE PETITIONER : R Venkatakrisnan (RP) (Murugan R)

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 60(2) of IBC, 2016 r/w Sec 99 of IBC,
2016**

ORDER

Ld. Counsel Mr.ML.Ganesh appears for the Applicant.

Ld. Counsel Mr.Anish for the Respondent.

Ld. Counsel Mr.Shamik Debnath for the RP

In this Case IRP report has been filed and the Applicant stated that the reply has not been received. Respondent is directed to serve reply to the Applicant. Rejoinder be filed within a week.

Case is posted for hearing on **21.06.2024** along with the main CP.

-SD-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-SD-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**